

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

Subject: Representations of Shri Showkat Ahmad Malik and Shri Mubasir Shafi, Junior Scale Stenographers seeking forgoing of their promotions.

Order

No.: 410

Dated: 05-10-2020

Upon the acceptance of representations of Shri Showkat Ahmad Malik, Junior Scale Stenographer, Sub Judge Court, Baramulla and Shri Mubasir Shafi, Junior Scale Stenographer, Sub Judge Court, Kupwara under transfer on promotion as Executive Assistant and PA-Cum-Senior Scale Stenographer respectively to the Court of Principal District & Sessions Judge, Leh, sanction is hereby accorded for foregoing their promotions to the posts of Senior Scale Stenographers granted to them vide High Court order No. 187 dated 19.08.2020, and consequent thereupon Sanction is hereby accorded to the promotions of Shri Danish Manzoor Jan and Shri Abdul Rouf Naik, Junior Scale Stenographers to the posts of Senior Scale Stenographers in the pay Scale of Pay Level-7 (44900-1424200) in Subordinate Courts of Kashmir division from the dates shown against their respective names under column -IV in the table below:

S. No. (i)	Name of the Official with residence (ii)	Date of entry in the present grade of Junior Scale Stenographer (iii)	Date from which promotion to the next higher grade/pay level granted (iv)
1	Danish Manzoor Jan, R/o Nowpora Safakadal, Srinagar	In OPG till 30.01.2020, and JSS grade w.e.f 01.02.2020	As Senior Scale Stenographer in his own pay and grade from the date of order till he completes requisite 5 years satisfactory experience of Junior Scale Stenographer i.e. upto 01.02.2025 and thereafter, Senior Scale grade/pay level shall be released to him from 02.02.2025.
2	Abdul Rouf Naik, R/o Nawa Devsar Kulgam	In OPG till 30.01.2020, and JSS grade w.e.f 01.02.2020	As Senior Scale Stenographer in his own pay and grade from the date of order till he completes requisite 5 years satisfactory experience of Junior Scale Stenographer i.e. upto 01.02.2025 and thereafter, Senior Scale grade/pay level shall be released to him from 02.02.2025.

Note: The posting orders of the promotees shall be issued separately.

(By Order)


(Jawad Ahmed)

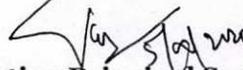
Officiating Principal Secretary to
Hon'ble the Chief Justice

No. 390-400/PSJ

Dated: 05-10-2020

Copy to the:

1. Registrar General, High Court of J&K at Srinagar.
2. Registrar Vigilance, High Court of J&K at Srinagar.
3. Registrar Rules, High Court of J&K at Srinagar
4. Principal District & Sessions Judges Baramulla/Kupwara/Budgam/Anantnag for information and necessary action.
- 5-8. Sub Judge/CJM, Anantnag/Budgam/Baramulla/Kupwara for information and necessary action.
9. Director Finance, High Court of J&K at Srinagar for information.
10. Order File.
11. Incharge, NIC, High Court wing, Srinagar for uploading the aforesaid Order on the High Court website.


Officiating Principal Secretary to
Hon'ble the Chief Justice